

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.326
CP-163(ND)/2022

IN THE MATTER OF:

M/s. Anju Sahni

.... **APPLICANT/PETITIONER**

Vs.

M/s. Magnefique Exports Pvt Ltd. Through ITS Director Mr. Ajay Sahni & Ors.

.... **RESPONDENT**

SECTION

U/s 58(3)

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Ms. Shivleen Pasricha, Ms. Bharti Badesra,
Ms. Archana Lakhota and Ms. Ashu Pathak,
Advocates

For the Respondent

: Mr. Karan Khaitan, Ms. Taru, Advocates for R-2 and
R-3

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 15.02.2023.

Sd/-
(Court Officer)